

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 09<sup>th</sup> January, 2020*

No.HC.VII-39/2019/**330**/A In continuation of this Registry's Notification No.HC.VII-39/2019/7480/A dated 18.12.2019 and No.HC.VII-39/2019/7516/A dated 18.12.2019, it is hereby informed that, the Family Court, No. 3, Kamrup (M), Guwahati will be inaugurated on 23<sup>rd</sup> January, 2020 at 3.00 P.M.

Smti Roushan Ara Rahman, Addl. District & Sessions Judge, Nagaon and Smti Subhadra Acharyya, Addl. Chief Judicial Magistrate, Morigaon are directed to join as Principal Judge, Family Court, No. 3, Kamrup (M) and Counsellor, Family Court, No. 3, Kamrup (M) respectively on 23.01.2020 without fail.

By Order

Sd/- M. K. Kalita

**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-39/2019/**331-339**/A dtd 09.01.2020.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District & Sessions Judge, Nagaon/Morigaon.
4. Smti. Roushan Ara Rahman, Addl. District & Sessions Judge, Nagaon for information and necessary action.
5. The Chief Judicial Magistrate, Morigaon for information.
6. Smti. Subhadra Acharyya, Addl. Chief Judicial Magistrate, Morigaon for information and necessary action.
7. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
8. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
9. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

**REGISTRAR (VIGILANCE)**

*M. K. Kalita*  
9/1/2020

*M. K. Kalita*  
09/01/2020